GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.4288 TO BE ANSWERED ON 29.03.2022

ROHINI COMMISSION

4288. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the reasons for the delay in the Rohini Commission presenting its report on Other Backward Class (OBC) sub-categorization;
- (b) whether the Government has requested for an interim report;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has made any formal request to the Home Ministry for a head count of OBC population to be added to the national decennial census during the last five years; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a): The Rohini Commission proposes to have detailed consultations with all the State/UTs, which has been delayed due to the disruptions caused by the Covid-19 pandemic.
- (b): No Sir.
- (c): Question does not arise in view of (b) above.
- (d): No Sir.
- (e): The Census Act, 1948 does not have a provision for enumeration of the OBCs. Also enumeration of OBC data is administratively complex and the information lacks completeness and accuracy sine the State and Central List of OBCs are distinct.
